

F.No. 01(03)/Roster/CESTAT/2018
Customs, Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 20.11.2018

ORDER NO. 248 OF 2018

Hon'ble President is pleased to partially modify the roster order no. **238 of 2018 for CESTAT, New Delhi** constituting Division Bench as follows:

On 26.11.2018 at 2.30 p.m. Hon'ble Sh. Anil Choudhary, Member (J) and Hon'ble Sh. C. L. Mahar, Member (T) will hear the following part-heard matter:-

E/50324,50458 & 50568/2018.

By order



(Bineesh Kumar K. S.)

Registrar

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Dy. Registrar

**F.No. 01(03)/Roster/CESTAT/2018
Customs, Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066**

Dated: 20.11.2018

ORDER NO. 249 OF 2018

Hon'ble President is pleased to partially modify the roster order no. 237 of 2018 for CESTAT, Mumbai constituting Division Bench as follows:

1. On **27/11/2018 at 02.30 p.m.** Hon'ble Dr. D. M. Misra, Member (J) and Hon'ble Sh. C. J. Mathew, Member (T) will hear the following part- heard matters:

ST/88681/2014 & 10 others (a group of 11 appeals)

2. On **27/11/2018 afternoon** (after Division Bench mentioned in Sl No. 1 is over) Hon'ble Shri C. J. Mathew, Member (T) and Hon'ble Sh. Ajay Sharma, Member (J) will hear the following part-heard matters:

E/1081, 1172/2008
E/355/2009
E/1842/2012,
E/86473/2014-MUM

By order,



**(Bineesh Kumar K. S.)
Registrar**

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Dy. Registrar

F.No. 01(03)/Roster/CESTAT/2018
Customs, Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 22.11.2018

ORDER NO. 250 OF 2018

Hon'ble President is pleased to partially modify the roster order no. **238 of 2018 for CESTAT, New Delhi** constituting Division Benches to hear ROM and part-heard matters as follows:

- 1. On 30.11.2018 at 02.30 p.m.** Hon'ble Sh. Anil Choudhary, Member (J) and Hon'ble Sh. C. L. Mahar, Member (T) will hear the following part-heard matter and ROM:-

E/54051/2014

E/ROM/51092/2018 in appeal no. E/50565/2018

E/ROM/51066-51067/2018 in appeal no. E/52323,52882/2016

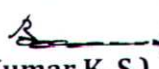
- 2. On 30.11.2018 at 2.30 p.m.** Hon'ble Sh. Bijay Kumar, Member (T) and Hon'ble Ms. Rachna Gupta, Member (J) will hear the following ROM:-

E/ROM/51038 & 51039/2018 in appeal no. E/52957 & 52964/2016

- 3. On 30.11.2018 afternoon** (after Division Bench mentioned is Sl. No. 1 and 2 are over) Hon'ble Sh. C. L. Mahar, Member (T) and Hon'ble Ms. Rachna Gupta, Member (J) will hear the following part-heard matter:-

E/50913/2018.

By order,


(Bineesh Kumar K. S.)
Registrar

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Dy. Registrar